

हैं जिससे वहाँ के हजारों लोगों का जीवन-निर्वाह होता है और क्या उस सम्बन्ध में बोर्ड कोई विशेष कार्यवाही करने जा रहा है ?

श्री कानूनगो : हिमाचल प्रदेश की सरकार जो स्कीम पेश करेगी, बोर्ड उस पर गौर करेगा ।

### WRITTEN ANSWERS TO QUESTION

#### INDO-SIKKIM TREATY

\*2609. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that there has been a demand for the revision of the Indo-Sikkim Treaty of 1949; and

(b) if so what are the modifications suggested?

The Parliamentary Secretary to the Minister of External Affairs (**Shri Sadath Ali Khan**): (a) and (b). The Government are not aware of any such demand.

#### CEMENT FACTORY

\*2619. **Shri B. N. Misra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have finalised a plan for opening a Cement Factory near Silyari in the Raipur District of Madhya Pradesh; and

(b) if so, the nature of the plan?

The Deputy Minister of Commerce and Industry (**Shri Kanungo**): (a) No, Sir.

(b) Does not arise.

#### HANDLOOM FACTORIES

\*2623. **Shri I. Eacharan:** Will the Minister of Commerce and Industry be pleased to state the amount of assistance given from the Cess Fund to handloom factories in Madras State?

The Deputy Minister of Commerce and Industry (**Shri Kanungo**): Government's policy is to afford financial assistance only to the Industrial Co-operative Societies. On this basis, a sum of Rs. 154,540 was sanctioned to the Government of Madras for owning and running co-operative factories in the Madras State.

#### DEPORTATION OF INDIANS

\*2627. **Shrimati Ila Palchoudury:** Will the Prime Minister be pleased to state:

(a) whether any Indian nationals were deported to India from foreign countries during each of the years 1953 and 1954; and

(b) if so, the names of the countries from which they were deported and the circumstances under which they were deported?

The Parliamentary Secretary to the Minister of External Affairs (**Shri Sadath Ali Khan**): (a) and (b). A statement containing all available information is laid on the Table of the House. See Appendix XII, annexure No. 41.] Names of Indians deported from Ceylon for alleged illicit immigration are not available. Information regarding Indian Nationals deported from Malaya and Singapore, during 1953 and 1954, is still awaited.

#### TRADE MISSIONS

\*2629. **Shri R. P. Garg:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any decision has been taken by Government to send some more trade missions abroad to explore foreign markets for Indian agricultural commodities;

(b) if so, when these missions will be sent; and

(c) the names of the countries to which these would be sent?

The Deputy Minister of Commerce and Industry (**Shri Kanungo**): (a) to (c). No such decision has recently been made by the Government of